

ORISSA HIGH COURT

FILING REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ADMLS/37877/2026	SOGLASIE INSURANCE CO.LTD. VS MT UNITY (IMO 9388792)	ANSHUMAN RAY VS	// () //	
2	D-ARBP/37863/2026	LUKTESWAR PATEL VS NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI	SOURAV DAS VS	// () //	
3	D-BLAPL/24532/2026	NIRAD SWAIN @ BANAK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	GONDIA /296 /2026 () //	
4	D-BLAPL/24534/2026	SUNIL PATRA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	INFOVALLY UPD BHUBANESWAR /300 /2026 () //	AOD20220004576C202600064
5	D-BLAPL/24535/2026	MANSINGH SOREN VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BAMBARI /19 /2023 () //	
6	D-BLAPL/24539/2026	DHARMENDRA NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /4 /2025 () //	AOR20220001631C202600229
7	D-BLAPL/24541/2026	MANOJ DAS VS STATE OF ODISHA	BIDHUBHUSAN NAYAK VS	PARJANG /421 /2026 () //	
8	D-BLAPL/24542/2026	DIBAKAR NAYAK @ BABULI VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	CUTTACK SADAR /518 /2026 () //	
9	D-BLAPL/24543/2026	MADAN GAGARAI VS STATE OF ODISHA	RAMDAS ACHARY VS	COLLIERY /15 /2026 () //	
10	D-BLAPL/24547/2026	RAJESH SETHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BARGARH /434 /2026 () //	AOD20240000012C202600253
11	D-BLAPL/24548/2026	NELSON PURTI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	

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12	D-BLAPL/24551/2026	DHANAPATI BHATRA VS STATE OF ODISHA	PVS NANAJI ACHARY VS	B.SINGHPUR /71 /2026 () //	AOR20220000211C202600027
13	D-BLAPL/24556/2026	ASTA KALTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BAUNISUNI /154 /2024 () //	
14	D-BLAPL/24565/2026	KARUNAKAR BEHERA @ GAU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /453 /2025 () //	
15	D-BLAPL/24569/2026	MANAS BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ANGUL TOWN /502 /2026 () //	
16	D-BLAPL/24570/2026	DHANESWAR NAYAK VS STATE OF ODISHA	BIKRAM KUMAR NAYAK VS	JHIRPANI P.S. /61 /2026 () //	
17	D-BLAPL/24571/2026	DEBA @ DEBARAJ BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ANGUL TOWN /502 /2026 () //	
18	D-BLAPL/24573/2026	BULA @ AJAY MANDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SINGLA /2 /2023 () //	
19	D-BLAPL/24575/2026	BACHANA DAS @ BACHAN VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	/ /0 () //	
20	D-BLAPL/24580/2026	VENKETESWAR SHARMA@NILU SHARMA VS STATE OF ODISHA	MITHILESH KUMAR JAISWAL VS	SECTOR-3 /123 /2025 () //	AOR20220001297C202600193
21	D-BLAPL/24582/2026	BINOD KUJUR VS STATE OF ODISHA	PRATIK DASH VS	BRAHMANITARANG /45 /2020 () //	
22	D-BLAPL/24583/2026	MAIKEL KATERIA @ KATRIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	DORAGUDA PS /47 /2025 () //	
23	D-BLAPL/24586/2026	SURENDRA KUMAR NAIK	M. BALAJI RAO	BOIPARIGUDA /141 /2026	AOR20220004456C202600004

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/24590/2026	GOPAL SARKAR	RABINDRANATH BARIK	//	AOR20220004220C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/24591/2026	RAMA CHANDRA SAHOO @ BABUNI	SATYA RANJAN MULIA	PURI TOWN /90 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/24592/2026	KUNA @ SANGRAM BEHERA	SATYA RANJAN MULIA	MANCHESWAR P.S. /144 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/24593/2026	DIBYASINGH PRADHAN	JAYADEBA BEHERA	//	AOD20240000366C202600129
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/24596/2026	KRUSHNA CHANDRA NAYAK	RABINDRANATH BARIK	//	AOR20220004220C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/24603/2026	JAGAN BEHERA	BAIJAYANTI MOHANTY	SARANGADA /112 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/24604/2026	DUKHISHYAM BADATIA	AMITAV TRIPATHY	NAYAGARH SADAR /149 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/24606/2026	GOVINDA KUMAR JENA	RABI NARAYAN BEHERA	SIMULIA /216 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/24612/2026	DANDAPATI YUDHISTIR	JYOTI RANJAN DEO	VIGILANCE PS (BERHAMPUR) /7 /2026	AOR20220002834C202600024
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
33	D-BLAPL/24619/2026	SASHI GADTIA	SOUMYA RANJAN DAS	KUNDHEIGOLA /261 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/24622/2026	PRADEEP SONI	AMLAN SHAKTI PAUL	CYBER CRIME AND ECO. OFFENCE, CUTTACK /13 /2025	
		VS	VS	()	

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35	D-BLAPL/24625/2026	STATE OF ODISHA NABAGHAN BEHERA VS	DIBYA JYOTI SAHOO VS	// // 0	AOD20240000587C202600154
36	D-BLAPL/24628/2026	STATE OF ODISHA GURU @ BISWAJIT PRADHAN VS	DIBYA JYOTI SAHOO VS	// MAHAKALPARA /203 /2026 0	AOD20240000587C202600153
37	D-CMAPL/37755/2026	STATE OF ODISHA HEMANT DIGAL @ KAMBHU DIGAL VS	ADV. VS	// // 0	
38	D-CMP/37766/2026	STATE OF ODISHA BAURIBANDHU MOHANTY VS	RAJKISHORE SWAIN VS	// // 0	
39	D-CMP/37796/2026	RAMESH CH. SAHOO M/S. POREL DASS WATER AND EFFLUENT CONTROL BOARD VS	KANAKA LALA ROY CHOUDHURY VS	// // 0	AOR20220001523C202600094
40	D-CMP/37809/2026	THE ENGINEER IN CHIEF PUBLIC HEALTH URBAN, KHORDHA LALIT MOHAN MISHRA VS	SIBADUTTA RAMAPRASAD MISHRA VS	// // 0	
41	D-CMP/37811/2026	MAHENDRA MISHRA SANJIB KUMAR MOHAPATRA VS	SAMIR KUMAR MISHRA (SR. ADV.) VS	// // 0	
42	D-CMP/37856/2026	DHANANGAYA JENA BIDYADHARA MAHARANA VS	PRASANTA KUMAR NANDA VS	// // 0	
43	D-CMP/37859/2026	THE COLLECTOR, KANDHAMAL VIKHYAKARI MOHAPATRA @ BHIKHYAKARI MOHAPATRA VS	AMITABH TRIPATHY VS	// // 0	
44	D-CMP/37868/2026	DAYANIDHI BEHERA GIRIJA SHANKAR PATTNAIK VS	HRUDANANDA MOHAPATRA VS	// // 0	
45	D-CMP/37870/2026	PRADIPTA KUMAR MOHAPATRA M/S HOTEL SEA POINT PVT. LTD. VS	SAURENDRA RAUTRAY VS	// // 0	
		M/S BLUE LINE HOTELS AND RESORTS PVT. LTD.		//	

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46	D-CONTAC/37742/2026	HRUSIKESH TRIPATHY VS KUNTALA MOHAPATRA	AJODHYA RANJAN DASH,A.G.A VS	// 0 //	LOD20240000200C202600276
47	D-CONTC/37738/2026	RANJAN KUMAR MALLIK VS ASWATHY S., I.A.S	ADV. VS	// 0 //	
48	D-CONTC/37745/2026	SIMANCHAL SETHI VS DR. SARAVANA VIVEK M., SUPERINTENDENT OF POLICE BERHAMPUR	DEBIDUTTA MOHAPATRA VS	// 0 //	AOD20220004576C202600063
49	D-CONTC/37747/2026	ASHOK JENA VS ASHWINI KUMAR DAS, EXECUTIVE OFFICER, DHENKANAL MUNICIPALTY, DHENKANAL	ADV. VS	// 0 //	
50	D-CONTC/37752/2026	NARENDRA KUMAR DALAI VS SUBHA SARMA, ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPARTMENT, ODISHA	ADV VS	// 0 //	AOR20220001535C202600229
51	D-CONTC/37753/2026	PRASANTA KUMAR BASANTIA VS SUBHA SARMA, I.A.S	ADV. VS	// 0 //	
52	D-CONTC/37757/2026	PABITRA KUMAR BEHERA VS SUBHA SARMA, I.A.S	ADV. VS	// 0 //	
53	D-CONTC/37758/2026	POULASTI KUMAR PRADHAN VS SUBHA SARMA, I.A.S	ADV. VS	// 0 //	
54	D-CONTC/37762/2026	LAXMAN SAHOO VS SUBHA SARMA, ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPARTMENT, ODISHA	ADV VS	// 0 //	AOR20220001535C202600230
55	D-CONTC/37763/2026	MANJULATA JENA VS SUBHA SARMA, I.A.S	ADV. VS	// 0 //	
56	D-CONTC/37764/2026	RAMESH CHANDRA BARIK VS SUBHA SARMA, ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPARTMENT, KHURDA, ODISHA	ADV. VS	// 0 //	AOR20220001535C202600228
57	D-CONTC/37774/2026	SATRUGHNA BARAL	ADV.	//	

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		VS	VS	0	
		SUBHA SARMA, I.A.S		//	
58	D-CONTC/37775/2026	SWARNALATA MOHANTY	ADV.	//	
		VS	VS	0	
		PROF. DR.DURGA MADHAB SATAPATHY, DIRECTOR OF MEDICAL EDUCATION AND TRAINING, ODISHA			
59	D-CONTC/37786/2026	SANKARSAN SAMAL	ADV.	//	
		VS	VS	0	
		SUBHA SHARMA, I.A.S		//	
60	D-CONTC/37792/2026	JYOTI MANJARI SAHOO	ADV.	//	
		VS	VS	0	
		SUBHA SHARMA, I.A.S		//	
61	D-CONTC/37798/2026	PRAGATI MOHANTY	ADV.	//	
		VS	VS	0	
		DATTATRAY BHAUSAHEB SHINDE, IAS		//	
62	D-CONTC/37805/2026	PRATIVA PANIGRAHI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		DR.HRUSHIKESH KANDI, (OES-1), D.E.O., BALASORE		//	
63	D-CONTC/37815/2026	M/S. DD BUILDERS LIMITED, KALAHANDI	SIDHANT DWIBEDI	//	AOR20220001213C202600030
		VS	VS	0	
		GOBARDHAN NAIK, CHIEF CONSTRUCTION ENGINEER UPPER INDRAVATI IRRIGATION PROJECT			
64	D-CONTC/37816/2026	M/S. DD BUILDERS LIMITED, KALAHANDI	SIDHANT DWIBEDI	//	AOR20220001213C202600028
		VS	VS	0	
		GOBARDHAN NAIK, CHIEF CONSTRUCTION ENGINEER UPPER INDRAVATI IRRIGATION PROJECT			
65	D-CONTC/37817/2026	M/S. DD BUILDERS LIMITED, KALAHANDI	SIDHANT DWIBEDI	//	AOR20220001213C202600029
		VS	VS	0	
		GOBARDHAN NAIK, CHIEF CONSTRUCTION ENGINEER, UPPER INDRABATI IRRIGATION PROJECT			
66	D-CONTC/37832/2026	PRANATI DEBI @ DEVI	ADV.	//	
		VS	VS	0	
		DHIRENDRANATH BARIK, SENIOR SUPERINTENDENT, CIRCLE JAIL BERHAMPUR		//	
67	D-CONTC/37855/2026	TANAY KUMAR NANDI	ADV.	//	
		VS	VS	0	
		DR.SUBHANKAR MOHAPATRA, I.A.S		//	
68	D-CONTC/37867/2026	SAROJ KUMAR TRIPATHY	ADV.	//	
		VS	VS	0	

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69	D-CONTC/37883/2026	DR.NOONSAVATH THIRUMALA NAIK, I.A.S DR. SANJIB KUMAR MOHANTY VS	ADV VS	// // ()	AOR20220001616C202600046
70	D-CRLA/24589/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. SUDHIR MALLICK VS	JASPREET KAUR VS	// CHAULIAGANJA /111 /2022 ()	
71	D-CRLA/24633/2026	STATE OF ODISHA PINTU @ FATE KHAMARI VS	DEBASNAN DAS VS	// HEMGIR /351 /2022 ()	
72	D-CRLA/24635/2026	STATE OF ODISHA LUCKY@ROCKY@PURUSHOTTAM ROUT VS	SUSHANTA KUMAR SAMANTARAY VS	// BANKI /245 /2017 ()	
73	D-CRLMC/24537/2026	STATE OF ODISHA RAJU @ RAJESH KUMAR KAMPA VS	ASWINI KUMAR DASH VS	// MURIBAHAL /169 /2019 ()	
74	D-CRLMC/24545/2026 CRLMC/2806/2026	STATE OF ODISHA AJABUL KHAN@EZABUL KHAN@MINJU VS	KAUSTUVA MOHANTY VS	// TIGIRIA /299 /2024 A.D.J.,ATHAGARH(Cuttack) ST/0000076/2026	
75	D-CRLMC/24546/2026	STATE OF ODISHA SURYA @ SURJYA NARAYAN PATNAIK @ PATTNAIK VS	KAMBODOR ACHARI VS	PURI TOWN /450 /2026 ()	AOR20220001311C202600105
76	D-CRLMC/24549/2026	STATE OF ODISHA SUSANTA KUMAR KANHAR VS	JUGALA KISHORE PANDA VS	// //0 ()	
77	D-CRLMC/24553/2026	STATE OF ODISHA MANU BAGH VS	BIKASH KARNA VS	// KANTAMAL /198 /2026 ()	
78	D-CRLMC/24554/2026	STATE OF ODISHA PRITAM SAHU VS	AMITAV TRIPATHY VS	// KANTAMAL /157 /2026 ()	
79	D-CRLMC/24555/2026	STATE OF ODISHA LOKANATH SURYANARAYAN MISHRA @ LOKANATH MISHRA VS	PRASINNA KUMAR MISHRA VS	// INFOCITY PS /34 /2024 ()	AOD20260000093C202600053
		STATE OF ODISHA		//	

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80	D-CRLMC/24559/2026	BINOD KUMAR RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /201 /2025 () //	
81	D-CRLMC/24597/2026	PADMABATI NAYAK VS STATE OF ODISHA	SITAKANTA HOTA VS	RANPUR /54 /2026 () //	
82	D-CRLMC/24602/2026	MANMOHAN PANIGRAHI VS STATE OF ODISHA(VIG.)	PRABIN DAS VS	CUTTACK VIGILANCE /1 /2011 () //	
83	D-CRLMC/24605/2026	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	KHAN MAHMOODUL HASAN NIAMATI VS	RAGHUNATHPALI /120 /2023 () //	
84	D-CRLMC/24610/2026	JAGANNATH DIXIT VS STATE OF ODISHA	SURENDRA MOHANTY VS	SAMBALPUR SADAR /296 /2024 () //	AOR20220001301C202600024
85	D-CRLMC/24611/2026	SAIRO BANO VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	DHANUPALI /43 /2024 () //	
86	D-CRLMC/24618/2026	RAKESH PATTANAYAK @ RAKA VS STATE OF ODISHA	BISWABHUSAN DAS VS	/ /0 () //	
87	D-CRLMC/24620/2026	SAMIR DAS VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	TOMANDO /130 /2023 () //	
88	D-CRLMC/24632/2026	KRISHNA @ KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	KABISURYANAGAR /4 /2010 () //	AOD20240000587C202600151
89	D-CRLMP/24533/2026	SANTOSH KUMAR SAHOO VS CHITRALEKHA SAHOO	RAKESH KUMAR MALLICK VS	/ /0 () //	
90	D-CRLMP/24544/2026	MRUTYANJAYA SEVA TRUST, BARGARH VS STATE OF ODISHA	SATYA SHIVA DASH VS	/ /0 () //	
91	D-CRLMP/24572/2026	SANJUKTA NAYAK	AMULYA RATNA PANDA	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMP/24577/2026	AMIT DAS	MANAS RANJAN BAUG	//	AOR20220002374C202600102
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMP/24578/2026	PURNACHANDRA MAHALIK	PRATIK DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMP/24581/2026	MENAKA BEHERA	RABI NARAYAN MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMP/24588/2026	SONALI MOHAPATRA	PRAMOD CHANDRA SEJPADA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMP/24595/2026	PRABIR GHOOSH	AMIT PRASAD BOSE	/ /0	
		VS	VS	()	
		SAMPA GHOSH		//	
97	D-CRLMP/24601/2026	DILLIP KUMAR NATH	GAGAN BIHARI SINGH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMP/24607/2026	REBATI JENA	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMP/24621/2026	SANTANU KUMAR BHUKTA @ BAPI	SANKAR PRAASAD PANI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMP/24631/2026	BASANTA KUMAR PALAI	SOURAV SUMAN BHUYAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMP/24634/2026	DIBYA RANJAN BHOI	NIRANJAN LENKA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLREV/24536/2026	RADHA MOHAN PATTNAIK	DEBIDUTTA MOHAPATRA	ANGUL TOWN /306 /2013	AOD20220004576C202600065
		VS	VS	()	

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103	D-CRLREV/24550/2026	STATE OF ODISHA(CBI) ABHIJIT SAMAL VS	RAKESH KUMAR MALLICK VS	// MAHANGA /243 /2023 0	AOD20260000268C202600008
104	D-CRLREV/24562/2026	STATE OF ODISHA PRASANNA KUMAR SAHOO VS	SURYAKANTA DWIBEDI VS	// / 0 0	
105	D-CRLREV/24564/2026	STATE OF ODISHA TAPAN KUMAR SAHOO VS	SURYAKANTA DWIBEDI VS	// / 0 0	
106	D-CRLREV/24587/2026	STATE OF ODISHA PRADYUMNA KUMAR BRAHMA VS	SHYAM SUNDAR CHHUALSINGH VS	// / 0 0	
107	D-CRLREV/24613/2026	STATE OF ODISHA BHAGABAN SATAPATHY VS	ASHOK KUMAR SARANGI VS	// / 0 0	
108	D-CRLREV/24617/2026	PITABAS SWAIN RONINKI BASUDEV RAO@R.VASUDEVA RAO VS	DR. BINODA KUMAR MISHRA VS	// GURANDI /129 /2025 0	AOR20220001616C202600047
109	D-CRLREV/24627/2026	STATE OF ODISHA MOHAN CHARAN SAHANI @ MOHANI VS	DEBASNAN DAS VS	// KUJANGA /440 /2023 0	
110	D-MATA/37765/2026	STATE OF ODISHA RAJASHREE CHINARA VS	PRASANTA KUMAR SATAPATHY VS	// / 0	
111	D-MATA/37776/2026	SAMIT KUMAR NAIK ABHIJEETA KAR VS	ANURAG PATI VS	// / 0	
112	D-MATA/37887/2026	ABHISEK PANDA HARICHAND SIKARI VS	PADMANAV CHOUDHURY VS	// / 0	
113	D-RSA/37848/2026	KAKOLI SIKARI ANIL KUMAR SINGH VS	SANTOSH KUMAR SAMANTARAY VS	// / 0	
		PUSPA @ PUSPASHREE KUMARI DEBI		//	

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114	D-TRP(C)/37741/2026	ADYASHA DASH VS JYOTI PRAKASH MISHRA	BIPIN KUMAR NAYAK VS	// 0 //	
115	D-TRP(C)/37810/2026	ASMITA GHADAI VS LALITA KUMAR GHADAI	AMLAN SHAKTI PAUL VS	// 0 //	
116	D-TRP(C)/37828/2026	ABHINAV ACHARYA VS SHARMILA KAR	OM SWARUP VS	// 0 //	
117	D-TRP(C)/37892/2026	CHHAYA PURABI DASH VS DEEPTIMANTA KUMAR MALIK	ABHISHEK MOHANTY VS	// 0 //	
118	D-WA/37743/2026	STATE OF ODISHA VS MANASWINI HOTA	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000200C202600277
119	D-WA/37744/2026	STATE OF ODISHA VS PRABHATI NAIK	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000200C202600278
120	D-WA/37812/2026	ODISHA GRAMYA BANK, BHUBANESWAR VS LAXMIDHAR PANDA	KAILASH CHANDRA KANUNGO VS	// 0 //	
121	D-WA/37813/2026	STATE OF ODISHA VS RANJAN KUMAR MAHALA	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202600291
122	D-WA/37814/2026	STATE OF ODISHA VS AKULA MALLICK	DEBASHIS TRIPATHY,A.G.A VS	// 0 //	LOD20240000172C202600275
123	D-WA/37818/2026	STATE OF ODISHA VS SARAT CHANDRA NAYAK	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202600292
124	D-WA/37823/2026	SANTILATA ROUT VS STATE OF ODISHA	SANTILATA ROUT VS	// 0 //	
125	D-WA/37843/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202600279

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		VS	VS	0	
		NAMITA MISHRA		//	
126	D-WA/37845/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	//	LOD20240000194C202600293
		VS	VS	0	
		CHITTARANJAN SWAIN		//	
127	D-WA/37847/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202600276
		VS	VS	0	
		PRASANNA KUMAR BEHERA		//	
128	D-WA/37884/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202600294
		VS	VS	0	
		SIVA @ SIBA SANKAR MISRA		//	
129	D-WA/37885/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND EDUCATION DEPT	MOHOSHU	//	LOD20240000200C202600281
		VS	VS	0	
		SWARNAPRIYA SAHOO		//	
130	D-WP(C)/37734/2026	SELVEL ADVERTISING PRIVATE LIMITED	BIBHU PRASAD MOHANTY	//	AOD20250001071C202600062
		VS	VS	0	
		UNION OF INDIA		//	
131	D-WP(C)/37735/2026	MANOJA KUMAR BEHERA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/37736/2026	BIGYAN MOHANTY	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202600066
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/37737/2026	SABHAPATI GOND	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/37739/2026	RADHAMANI PANDA	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
		ODISHA GRAMEEN BANK, PURI		//	
135	D-WP(C)/37740/2026	SRIKANTA KUMAR DAS	ASHIS KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/37746/2026	MANOJ KUMAR DAKUA	ATUL TRIPATHY	//	
	WP(C)/25940/2026	VS	VS	0	

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137	D-WP(C)/37748/2026 WP(C)/25941/2026	STATE OF ODISHA PALLISHREE SELF HELP GROUP, SISKELA VS	RAJIV KUMAR MAHANTA VS	// // 0	AOR20220001662C202600058
138	D-WP(C)/37749/2026	STATE OF ODISHA NAMITA JENA @ NAMITA SAHOO VS	RAMESH KUMAR SAHU VS	// // 0	
139	D-WP(C)/37750/2026	STATE OF ODISHA RAJANIKANTA RAY VS	BISWABIHARI MOHANTY VS	// // 0	
140	D-WP(C)/37751/2026 WP(C)/25944/2026	STATE OF ODISHA PURNIMA SELF HELP GROUP, GOPABANDHUPADA VS	RAJIV KUMAR MAHANTA VS	// // 0	AOR20220001662C202600059
141	D-WP(C)/37754/2026	STATE OF ODISHA AKSHYA KUMAR MISHRA VS	DHIRENDRA KUMAR MOHAPATRA VS	// // 0	
142	D-WP(C)/37756/2026 WP(C)/25951/2026	STATE OF ODISHA DHENKANAL ACADEMY MEDICAL SCIENCE, DHENKANAL VS	MANOJA KUMAR KHUNTIA VS	// // 0	
143	D-WP(C)/37759/2026	STATE OF ODISHA SK.SOJAF QUADRI VS	MANOJA KUMAR KHUNTIA VS	// // 0	
144	D-WP(C)/37760/2026	STATE OF ODISHA BALARAMA MISHRA VS	SIDHESWAR MALLIK VS	// // 0	
145	D-WP(C)/37761/2026	STATE OF ODISHA DHANAPATI RATHO BHATRA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
146	D-WP(C)/37767/2026	STATE OF ODISHA RANJAN KUMAR PRADHAN VS	CHANDAN KUMAR SAHOO VS	// // 0	
147	D-WP(C)/37768/2026 WP(C)/25945/2026	STATE OF ODISHA PUNJAB NATIONAL BANK, KHURDA VS	ANJAN KUMAR BISWAL VS	// // 0	AOR20220001328C202600116
		STATE CONSUMER DISPUTES REDRESSAL COMMISSION ODISHA, CUTTACK		//	

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148	D-WP(C)/37769/2026	SIMANCHALA NAYAK VS STATE COUNCIL FOR TECHNICAL EDUCATION AND VOCATIONAL TRAINING, ODISHA, BHUBANESWAR	SATYA SHIVA DASH VS RASHMI KANTA ACHARYA	// 0 //	
149	D-WP(C)/37770/2026	BIRA KISHOR JANI VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS RASHMI KANTA ACHARYA	// 0 //	
150	D-WP(C)/37771/2026	M/S SRI SUBHAM MODERN RICE MILL, NABARANGPUR VS AUTHORIZED OFFICER. PUNJAB NATIONAL BANK, NABARANGAPUR	PUNJAB NATIONL BANK VS PUNJAB NATIONL BANK	// 0 //	AOD20240000186C202600062
151	D-WP(C)/37772/2026	KUMUDINI DEI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS DILLIP KUMAR MOHAPATRA	// 0 //	AOD20220001927C202600118
152	D-WP(C)/37773/2026	RANJIT KUMAR CHAKRA VS STATE OF ODISHA	DEBASIS SAHOO VS DEBASIS SAHOO	// 0 //	AOR20220003390C202600045
153	D-WP(C)/37777/2026	MARDARAJ PRADHAN VS UNION OF INDIA	SANKAR PRAASAD PANI VS SANKAR PRAASAD PANI	// 0 //	
154	D-WP(C)/37778/2026	M/S.PSR ELECON PVT.LTD., BHUBANESWAR VS THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE, BHUBANESWAR	BHABANI PRASAD MOHANTY VS BHABANI PRASAD MOHANTY	// 0 //	
155	D-WP(C)/37779/2026 WP(C)/26011/2026	UDHABA CH. SAHOO VS STATE OF ODISHA	BHAKTISUDHA SAHOO VS BHAKTISUDHA SAHOO	// 0 //	AOD20260000112C202600002
156	D-WP(C)/37780/2026	ANITA RAO VS DISTRICT MAGISTRATE CUM COLLECTOR, KATAKA	REENA NAYAK VS REENA NAYAK	// 0 //	
157	D-WP(C)/37781/2026	RANGADHAR NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS SHASHI BHUSAN JENA	// 0 //	
158	D-WP(C)/37782/2026	SRIKANTA BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //	
159	D-WP(C)/37783/2026	BIRANCHI NARAYAN BHATTACHARYA @ BIRANCHI BHATTACHARYA	BIRANCHI BHATTACHARYA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/37784/2026	JAGADISH KUMAR PADHY	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/37785/2026	LALITA BEHERA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/37787/2026	ARJUNA KUMAR KUARNR	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/37788/2026	SNEHA MANJARI RAY	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/37789/2026	RUKMANI ROHIDAS	ASWINI KUMAR DASH	//	
		VS	VS	0	
		MUNU ROHIDAS		//	
165	D-WP(C)/37790/2026	MANJUSHA AGRAWALLA @ SINGHANIA	SOURAV SUMAN BHUYAN	//	
	WP(C)/26004/2026	VS	VS	0	
		NIMISH SINGHANIA		//	
166	D-WP(C)/37791/2026	SAPAN BIHARI PATI	PRAVAT RANJAN SUTAR	//	
		VS	VS	0	
		REGIONAL MANAGER, PUNJAB NATIONAL BANK, BHUBANESWAR		//	
167	D-WP(C)/37793/2026	MAA MUTYALUMMA WOMEN SELF HELP GROUP, KURUPADI	SURAJ KUTTA ROUTRAY	//	
	WP(C)/25966/2026	VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/37794/2026	M/S RKD CONSTRUCTIONS PVT. LTD., KHURDA	SIDHANT DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/37795/2026	NIHAR RANJAN JENA	ABHIJEET AHARWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/37797/2026	ACHUTANANDA MAJHI	TATHAGATA SAHOO	//	AOD20240000806C202600049
		VS	VS	0	

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171	D-WP(C)/37799/2026	STATE OF ODISHA BLUE WHEEL INSTITUTE OF NURSING SCIENCES, NALGAPUR VS	ADARSH KUMAR PRADHAN VS	// // 0	
172	D-WP(C)/37800/2026	STATE OF ODISHA LORD JAGANNATH MISSIONS SCHOOL OF NURSING, DHURMA VS	ADARSH KUMAR PRADHAN VS	// // 0	
173	D-WP(C)/37801/2026	STATE OF ODISHA B.SUBRAMANYAM PATRA VS	BHABANI SANKAR DAS VS	// // 0	
174	D-WP(C)/37802/2026	STATE TRANSPORER AUTHORITY, ODISHA, CUTTACK DHRUBA CHARAN MAHANTA VS	SANJAY KUMAR PATRA VS	// // 0	
175	D-WP(C)/37803/2026	STATE OF ODISHA SANJIB KUMAR HOTA VS	AMBUJA KUMAR MOHANTY VS	// // 0	AOR20250000923C202600001
176	D-WP(C)/37804/2026	STATE OF ODISHA SHREE PATITAPABAN JEW, JAGATSINGHPUR VS	SIDHARTHA DAS VS	// // 0	
177	D-WP(C)/37806/2026	COMMISSIONER OF ENDOWMENT, BHUBANESWAR M/S.SREERAM BUILDERS, JAJPUR VS	SANJAY KUMAR PATRA VS	// // 0	
178	D-WP(C)/37807/2026 WP(C)/26008/2026	STATE OF ODISHA KADAMBIN MANGARAJ VS	SAIBRATA RATH VS	// // 0	
179	D-WP(C)/37808/2026	STATE OF ODISHA M/S.SREERAM BUILDERS, JAJPUR VS	SANJAY KUMAR PATRA VS	// // 0	
180	D-WP(C)/37819/2026	STATE OF ODISHA ARUN KUMAR SWAIN VS	RAJENDRA NARAYAN ROUT VS	// // 0	AOR20220001558C202600157
181	D-WP(C)/37820/2026	THE COLLECTOR AND DISTRICT MAGISTRATE, GANJAM KAILASH PATRA VS	DEVASHIS PANDA VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/37821/2026	JAGABANDHU PADHI VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS VS	// 0 //	
183	D-WP(C)/37822/2026	M/S.GRAND BAZAR DEVELOPERS LLP, KATAKA VS STATE OF ODISHA	PRATIK DASH VS VS	// 0 //	
184	D-WP(C)/37824/2026	JUDHISTIRA BHOI VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS VS	// 0 //	
185	D-WP(C)/37825/2026	MAMATA MANIA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS VS	// 0 //	
186	D-WP(C)/37826/2026	CHAITANYA BEHERA VS COLLECTOR AND DISTRICT MAGISTRATE, BALASORE	PRAKASH RANJAN BARIK VS VS	// 0 //	
187	D-WP(C)/37827/2026	SUSHANTA KUMAR MALLICK VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS VS	// 0 //	
188	D-WP(C)/37829/2026	MANAS RANJAN SWAIN VS STATE OF ODISHA	OM SWARUP VS VS	// 0 //	
189	D-WP(C)/37830/2026	DR. MANISHA GHADAI VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //	
190	D-WP(C)/37831/2026	DR.SUPRIYA ROUTRAY VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //	
191	D-WP(C)/37833/2026	DR. JOSES KUMAR SAHU VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //	
192	D-WP(C)/37834/2026	DR.SATYA NARAYAN SAHU VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //	
193	D-WP(C)/37835/2026	ASWINI KUMAR PANI	GYANA RANJAN SETHI	//	

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		VS	VS	0	
		MANAGING DIRECTOR, ODISHA STATE CO-OPERATIVE MARKETING FEDERATION LTD., BHUBANESWAR			
194	D-WP(C)/37836/2026	DR. ANIRUDDHA NAYAK	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/37837/2026	DR.SUBHRAJIT MALLICK	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/37838/2026	UNION OF INDIA	AMIT KUMAR SAA, C.G.C	//	AOR20220001583C202600214
		VS	VS	0	
		RAJANIKANTA BEHERA		//	
197	D-WP(C)/37839/2026	DR. PRIYANKA MANGRAJ	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/37840/2026	RAMA RAMAN PANDA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/37841/2026	DR.RAJKRISHNA BEHERA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/37842/2026	DR. TOFAN KUMAR SAHOO	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/37844/2026	CHITRASEN JENA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/37846/2026	DR.BIDHANA CHANDRA DHALA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/37849/2026	KALAHANDI SCHOOL OF NURSING	DEVI PRASAD DASH	//	AOD20250000901C202600025
	WP(C)/26016/2026	VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/37850/2026	MD.SIRAJ	GOUTAM KUMAR ACHARYA	//	
		VS	VS	0	

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205	D-WP(C)/37851/2026	IRCON INTERNATIONAL LTD., NEW DELHI BHARAT CHANDRA JENA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// // 0 //	AOD20230000737C202600115
206	D-WP(C)/37852/2026	DR. MANORANJAN PANDA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600197
207	D-WP(C)/37853/2026	RAJESH SHARMA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	AOR20260000160C202600031
208	D-WP(C)/37854/2026	SRIKANTA JENA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //	
209	D-WP(C)/37857/2026	TARIA KAK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// 0 //	
210	D-WP(C)/37858/2026	V.TARAKANADHAM VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BHUBANESWAR	GOKULANANDA SAHU VS	// 0 //	
211	D-WP(C)/37860/2026	M/S.GIRIDHARI DASH, ANGUL VS THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	ADHIRAJ MOHANTY VS	// 0 //	
212	D-WP(C)/37861/2026	UMESH CHANDRA DEHURI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202600045
213	D-WP(C)/37862/2026	KISHAN KUMAR MALIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
214	D-WP(C)/37864/2026	SHAIBALINI DASH VS SUBHRADIP MISHRA	HRUDANANDA MOHAPATRA VS	// 0 //	
215	D-WP(C)/37865/2026	JOSHABANTA MEHER VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	

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216	D-WP(C)/37866/2026	MANAGING COMMITTEE OF BANADURGA ANCHALIK HIGH SCHOOL, DHENKANAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN	// 0 //	
217	D-WP(C)/37869/2026	MANAGING COMMITTEE OF KEDARNATH HIGH SCHOOL, KUMAR VS STATE OF ODISHA	HONAL KUMAR SWAIN	// 0 //	
218	D-WP(C)/37871/2026	KAMALAKANTA SETHI VS STATE OF ODISHA	SAMEER KUMAR DAS	// 0 //	AOD20240000338C202600132
219	D-WP(C)/37872/2026	DR. SHANTILATA JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK	// 0 //	AOD20240000586C202600233
220	D-WP(C)/37873/2026	DILLIP KUMAR DAS VS STATE OF ODISHA	PRATIK DASH	// 0 //	
221	D-WP(C)/37874/2026	SAROJ KUMAR MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY	// 0 //	
222	D-WP(C)/37875/2026	PARAMANANDA SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY	// 0 //	
223	D-WP(C)/37876/2026	SANDHYARANI JENA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY	// 0 //	
224	D-WP(C)/37878/2026	SUNIL KUMAR DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY	// 0 //	
225	D-WP(C)/37879/2026	MAHENDRANATH SAHU VS STATE OF ODISHA	NIRANJAN LENKA	// 0 //	
226	D-WP(C)/37880/2026	BIJAYA KUMAR MALLICK VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY	// 0 //	
227	D-WP(C)/37881/2026	KUNI NAYAK	BHARATI DASH	//	

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228	D-WP(C)/37882/2026	VS GENERAL MANAGER, HDB FINANCIAL SERVICES LTD., AHMEDABAD PATRIPAL SERVICE COOPERATIVE SOCIETY LTD., BALASORE	VS RAJESH KUMAR MAHAPATRA	0 // //	
229	D-WP(C)/37886/2026	VS STATE OF ODISHA SUSHAMA BEHERA	VS NIRANJAN BISWAL	0 // //	
230	D-WP(C)/37888/2026	VS STATE OF ODISHA BAPUJI BEHERA	VS RAJESH KUMAR MAHAPATRA	0 // //	AOR20220001639C202600019
231	D-WP(C)/37889/2026	VS PRANGYA PARAMITA BEHERA @ SUNITA SANGHAMITRA PADHAN	VS NIRANJAN BISWAL	0 // //	
232	D-WP(C)/37890/2026	VS STATE OF ODISHA KAMINILATA SETHI	VS SANJAY KUMAR DAS	0 // //	
233	D-WP(C)/37891/2026	VS STATE OF ODISHA SUGYAN KUMAR ROUT	VS RAJ KUMAR JENA	0 // //	AOR20230001332C202600001
234	D-WP(C)/37893/2026	VS SUPERINTENDENT, GST CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR GOBARDHAN KARMI	VS NIRANJAN BISWAL	0 // //	
235	D-WP(C)/37894/2026	VS STATE OF ODISHA SAI NURSING COLLEGE, KANDHAMAL	VS JITENDRA SAMANTARAY	0 // //	
236	D-WP(C)/37895/2026	VS STATE OF ODISHA SIDHARTHA KUMAR SAHOO	VS PRANAYANEE DASMOHAPATRA	0 // //	
237	D-ABLAPL/24529/2026	VS STATE OF ODISHA BANABIHARI BEHERA @ BANU	VS AVIRAM PATRA	0 // CUTTACK SADAR /484 /2026	
238	D-ABLAPL/24530/2026	VS AKHAYA DAS NIRANJAN BARIK	VS DEEPAK KU SAHOO	0 // KENDRAPARA SADAR /472 /2026	
		VS	VS	0	

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239	D-ABLAPL/24531/2026	STATE OF ODISHA SHYAM PRASAD BEHERA VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /678 /2026 ()	
240	D-ABLAPL/24538/2026	STATE OF ODISHA RAJESH MALIK @ JEEBAN KUMAR MALIK VS	USHARANI PATI VS	// GOPALPUR /165 /2026 ()	
241	D-ABLAPL/24540/2026	STATE OF ODISHA DIPAK KUMAR JENA VS	ASIT KUMAR JENA VS	// DHARMASALA /335 /2026 ()	
242	D-ABLAPL/24552/2026	STATE OF ODISHA JAGAMOHAN SAHOO VS	CHIRANJIB ROUT VS	// TALCHER TOWN /232 /2026 ()	
243	D-ABLAPL/24557/2026	STATE OF ODISHA TAKARA @ INJAMUL HAQ @SK. IJADUL HAQUE VS	SAPAN KUMAR PAL VS	// RAIRANGPUR (RURAL) /150 /2025 ()	AOD20240000545C202600052
244	D-ABLAPL/24558/2026	STATE OF ODISHA TAKARA ALIAS INJAMUL HAQ ALIAS SK IJADUL HAQUE VS	SAPAN KUMAR PAL VS	// // ()	AOD20240000545C202600053
245	D-ABLAPL/24560/2026	STATE OF ODISHA PADMABATI SETHY VS	SASWATA PATNAIK VS	// PAHALA /186 /2025 ()	AOD20240001090C202600036
246	D-ABLAPL/24561/2026	STATE OF ODISHA AGNISWAR RANA VS	SURYAKANTA DWIBEDI VS	// PHIRINGIA /128 /2026 ()	
247	D-ABLAPL/24563/2026	STATE OF ODISHA TAKARA @ INJAMUL HAQ @SK IJADUL HAQUE VS	SAPAN KUMAR PAL VS	// RAIRANGPUR (RURAL) /121 /2025 ()	AOD20240000545C202600054
248	D-ABLAPL/24566/2026	STATE OF ODISHA HEMANTA @ HEMANTA KUMAR BEHERA VS	KARUNAKAR GAYA VS	// BANDAR MARINE /23 /2026 ()	
249	D-ABLAPL/24567/2026	STATE OF ODISHA TAKARA@INJAMUL HAQ@SK IJADUL HAQUE VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// RAIRANGPUR (RURAL) /27 /2022 () //	AOD20240000545C202600055

ORISSA HIGH COURT

FILING REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/24568/2026	BALARAM DAS VS STATE OF ODISHA	KARUNAKAR GAYA VS	KAKATAPUR /265 /2026 () //	
251	D-ABLAPL/24574/2026	SUBHAM BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /201 /2026 () //	
252	D-ABLAPL/24576/2026	REMA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /118 /2026 () //	
253	D-ABLAPL/24579/2026	KUNA PADHAN VS STATE OF ODISHA	SITIKANT MISHRA VS	NISCHINTAKOILI /295 /2026 () //	
254	D-ABLAPL/24584/2026	BISWAJIT BEHERA VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	DHENKANAL TOWN /468 /2026 () //	
255	D-ABLAPL/24585/2026	MD. HASAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /40 /2025 () //	
256	D-ABLAPL/24594/2026	KANHEI MUNDA @ BHRAMAR KANHEI MUNDA VS STATE OF ODISHA	SK. ZAFARULLA VS	KEONJHAR SADAR /549 /2025 () //	
257	D-ABLAPL/24598/2026	NARENDRA MOHAN KAR @ JUKA KAR VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	BAISINGA /190 /2019 () //	
258	D-ABLAPL/24599/2026	TAPAS KUMAR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAIDYANATHPUR /11 /2026 () //	
259	D-ABLAPL/24600/2026	NIRANJAN SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	LAXMISAGAR P.S. /495 /2024 () //	
260	D-ABLAPL/24608/2026	MANDAKINI MAHANANDIA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE MAHILA /86 /2026 () //	
261	D-ABLAPL/24609/2026	MANA SABAR @ GHANASHYAM SABAR	BIRAJA PRASAD NANDA	KOMNA PS /260 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :13/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/24614/2026	TAPAN KUMAR BARIK	USHARANI PATI	KHANTAPADA /49 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/24615/2026	BABULI PRADHAN	DIBYA JYOTI SAHOO	MAHAKALPARA /203 /2026	AOD20240000587C202600150
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/24616/2026	MOHAN CHARAN SINGH	DEBASNAN DAS	BHADRESWAR /195 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/24623/2026	DHANANJAY GIRI	DIBYA JYOTI SAHOO	DHUSURI /316 /2026	AOD20240000587C202600155
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/24624/2026	PRAFULLA KUMAR MOHANTY@PRAFULA KUMAR MOHANTY	DIBYA JYOTI SAHOO	DHUSURI /260 /2026	AOD20240000587C202600152
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/24626/2026	MANTU BISWAL	BIJAY JENA	JAGATPUR /729 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/24629/2026	SARBESWAR JENA @ KALIA	BIJAY JENA	RAJNAGAR /286 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/24630/2026	SIBUNA @ SASIKANTA BEHERA	RABINDRA NATH PANDA	TIGIRIA /135 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :13/08/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTAC/37742/2026 CONTAC/ /	HRUSIKESH TRIPATHY MP	AJODHYA RANJAN DASH,A.G.A	6/2026
2	D-CONTAC/37742/2026 CONTAC/ /	HRUSIKESH TRIPATHY MP	AJODHYA RANJAN DASH,A.G.A	7/2026
3	D-ADMLS/37877/2026 ADMLS/ /	SOGLASIE INSURANCE CO.LTD. MP	ANSHUMAN RAY	22/2026
4	D-JCRLA/13691/2026 JCRLA/126/2026	SIBA@MUKESH DAS MP	ADV.	216/2026
5	D-JCRLA/13691/2026 JCRLA/126/2026	SIBA@MUKESH DAS MP	ADV.	217/2026
6	D-CRLMP/24533/2026 CRLMP/ /	SANTOSH KUMAR SAHOO MP	RAKESH KUMAR MALLICK	254/2026
7	D-CRLMP/24588/2026 CRLMP/ /	SONALI MOHAPATRA MP	PRAMOD CHANDRA SEJPADA	255/2026
8	D-CRLMP/24595/2026 CRLMP/ /	PRABIR GHOOSH MP	AMIT PRASAD BOSE	256/2026
9	D-CRLMP/24481/2026 CRLMP/ /	ISRAFIL SAHA MP	SURYA NARAYAN MOHANTY	257/2026
10	D-CRLMP/24359/2026 CRLMP/1177/2026	MANOJ KUMAR SAHOO MP	SAYANTAN PANDA	258/2026
11	D-TRP(C)/37741/2026 TRP(C)/ /	ADYASHA DASH MP	BIPIN KUMAR NAYAK	271/2026
12	D-TRP(C)/37810/2026 TRP(C)/ /	ASMITA GHADAI MP	AMLAN SHAKTI PAUL	272/2026
13	D-TRP(C)/37828/2026 TRP(C)/ /	ABHINAV ACHARYA MP	OM SWARUP	273/2026
14	D-TRP(C)/37892/2026 TRP(C)/ /	CHHAYA PURABI DASH MP	ABHISHEK MOHANTY	274/2026
15	D-RPFAM/36325/2026 RPFAM/ /	SARBESWAR KHANDAYATARAY MP	ACHYUTANANDA PATTANAIK	361/2026
16	D-RVWPET/33302/2026 RVWPET/ /	LAMBODAR PATRA MP	SUBHRANSU BHUSAN MOHANTY	394/2026
17	D-MATA/37765/2026 MATA/ /	RAJASHREE CHINARA MP	PRASANTA KUMAR SATAPATHY	437/2026
18	D-CONTC/37792/2026 CONTC/ /	JYOTI MANJARI SAHOO MP	ADV.	541/2026
19	D-CONTC/31883/2026 CONTC/4148/2026	SUSHAMA KUJUR MP		542/2026
20	D-CONTC/7863/2022 CONTC/7863/2022	JNANENDRA NATH MOHANTA MP		543/2026
21	D-BLAPL/17776/2026 BLAPL/6198/2026	RUDRA NAHAK MP	JYOTIRMAYA SAHOO	595/2026
22	D-BLAPL/17808/2026 BLAPL/6201/2026	RAJA PAHAN MP	JYOTIRMAYA SAHOO	596/2026
23	D-BLAPL/24570/2026 BLAPL/ /	DHANESWAR NAYAK MP	BIKRAM KUMAR NAYAK	597/2026
24	D-BLAPL/23681/2026 BLAPL/ /	JATIA @ RUNA DAS MP	LAGNAJIT PATTNAIK	598/2026
25	D-CRLREV/22688/2026 CRLREV/522/2026	RIPUN PRADHAN MP	JUGALA KISHORE PANDA	915/2026
26	D-CRLREV/24550/2026	ABHIJIT SAMAL	RAKESH KUMAR MALLICK	

	CRLREV/ /	MP		916/2026
27	D-CRLREV/24587/2026	PRADYUMNA KUMAR BRAHMA	SHYAM SUNDAR CHHUALSINGH	
	CRLREV/ /	MP		917/2026
28	D-CRLREV/24587/2026	PRADYUMNA KUMAR BRAHMA	SHYAM SUNDAR CHHUALSINGH	
	CRLREV/ /	MP		918/2026
29	D-CRLREV/23592/2026	BADAL RANJAN MOHAPATRA	ACHYUTANANDA PATTANAIK	
	CRLREV/ /	MP		919/2026
30	D-CRLREV/24613/2026	BHAGABAN SATAPATHY	ASHOK KUMAR SARANGI	
	CRLREV/ /	MP		920/2026
31	D-CRLREV/24617/2026	RONINKI BASUDEV RAO@R.VASUDEVA	HO BINODA KUMAR MISHRA	
	CRLREV/ /	MP		921/2026
32	D-RSA/21489/2025	DIBYA PADHAN	MAHESWAR MOHANTY	
	RSA/270/2025	MP		1185/2026
33	D-RSA/21489/2025	DIBYA PADHAN	MAHESWAR MOHANTY	
	RSA/270/2025	MP		1186/2026
34	D-RSA/21489/2025	DIBYA PADHAN	MAHESWAR MOHANTY	
	RSA/270/2025	MP		1187/2026
35	D-RSA/21489/2025	DIBYA PADHAN	MAHESWAR MOHANTY	
	RSA/270/2025	MP		1188/2026
36	D-RSA/21489/2025	DIBYA PADHAN	MAHESWAR MOHANTY	
	RSA/270/2025	MP		1189/2026
37	D-RSA/21489/2025	DIBYA PADHAN	MAHESWAR MOHANTY	
	RSA/270/2025	MP		1190/2026
38	D-RSA/21489/2025	DIBYA PADHAN	MAHESWAR MOHANTY	
	RSA/270/2025	MP		1191/2026
39	D-RSA/21489/2025	DIBYA PADHAN	MAHESWAR MOHANTY	
	RSA/270/2025	MP		1192/2026
40	D-RSA/21489/2025	DIBYA PADHAN	MAHESWAR MOHANTY	
	RSA/270/2025	MP		1193/2026
41	D-RSA/37848/2026	ANIL KUMAR SINGH	SANTOSH KUMAR SAMANTARAY	
	RSA/ /	MP		1194/2026
42	D-ABLAPL/19505/2026	PRASHANT KUMAR SAHU @ PRASANTA SAHU		
	ABLAPL/7924/2026	MP		1495/2026
43	D-ABLAPL/19401/2026	GHANTA @ SAROJ DALAI		
	ABLAPL/8674/2026	MP		1496/2026
44	D-ABLAPL/18044/2026	JIGAR KUMAR MOHAPATRA		
	ABLAPL/7088/2026	MP		1497/2026
45	D-ABLAPL/18332/2026	MAHENDRA MAJHI		
	ABLAPL/7319/2026	MP		1498/2026
46	D-CMP/8114/2026	PRADIPTA KUMAR SAHOO	BIBHUDHENDRA KUMAR RATH	
	CMP/389/2026	MP		1498/2026
47	D-ABLAPL/13248/2026	RAHUL PADHIARI @ RAHUL PADHARI		
	ABLAPL/6699/2026	MP		1499/2026
48	D-CMP/37796/2026	M/S. POREL DASS WATER AND EFFLUENT CONTROL PROJECT	KANHU BARIK @ DAKUA @ KANHU CHARAN DAKUA	
	CMP/ /	MP		1499/2026
49	D-ABLAPL/17316/2026	KANHU BARIK @ DAKUA @ KANHU CHARAN DAKUA		
	ABLAPL/6944/2026	MP		1500/2026
50	D-CMP/8945/2026	SAILENDRA DAS @ DHRUBA DAS @ SAILENDRA KUMAR DAS		
	CMP/ /	MP		1500/2026
51	D-CMP/37809/2026	LALIT MOHAN MISHRA	SIBADUTTA RAMAPRASAD MISHRA	
	CMP/ /	MP		1501/2026
52	D-ABLAPL/18391/2026	SHAKTIDHAR MADHI		
	ABLAPL/7405/2026	MP		1501/2026
53	D-CMP/37811/2026	SANJIB KUMAR MOHAPATRA	SAMIR KUMAR MISHRA (SR. ADV.)	
	CMP/ /	MP		1502/2026
54	D-ABLAPL/19670/2026	GANESH MALLICK		
	ABLAPL/7785/2026	MP		1502/2026
55	D-CMP/31801/2026	MENAKA BEHERA		
	CMP/1180/2026	MP		1503/2026
56	D-CMP/37856/2026	BIDYADHARA MAHARANA	PRASANTA KUMAR NANDA	
	CMP/ /	MP		1504/2026
57	D-CMP/37859/2026	VIKHYAKARI MOHAPATRA @ BHIKHYAKARI MOHAPATRA		
	CMP/ /	MP		1505/2026

58	D-CMP/37868/2026 CMP/ /	GIRIJA SHANKAR PATTNAIK MP	HRUDANANDA MOHAPATRA	1506/2026
59	D-MACA/36928/2026 MACA/ /	THE NATIONAL INSURANCE CO.LTD., CUTTACK MP	SANTOSH SINHA	1840/2026
60	D-MACA/36546/2026 MACA/ /	NEW INDIA ASSURANCE CO. LTD., BHUBANESHWAR MP	BISWAS MOHAPATRA	1841/2026
61	D-CRLA/372/2019 CRLA/372/2019	KANTA BAG@KEUT MP	M/S.A.K.NANDA	2094/2026
62	D-CRLA/286/2020 CRLA/286/2020	PITABAS SAHU MP	M/S.BIDESHI KUMAR GHADEI,D.P.K.BHUYAN,DEBIDUTTA MOHAPATRA	2095/2026
63	D-CRLA/482/2007 CRLA/482/2007	BRAJANANDA KHOSALA MP	M/S.T.K.MISHRA, MANAS KUMAR CHAND	2096/2026
64	D-CRLA/15098/2025 CRLA/606/2025	SURATHA@ALOK PRADHAN MP	BISWAJIT RANJAN TRIPATHY,RATIKANTA MOHAPATRA, BIDYADHAR	2097/2026
65	D-CRLA/24589/2026 CRLA/ /	SUDHIR MALLICK MP	JASPREET KAUR	2098/2026
66	D-CRLA/24589/2026 CRLA/ /	SUDHIR MALLICK MP	JASPREET KAUR	2099/2026
67	D-CRLA/15329/2026 CRLA/482/2026	GANGA BADAMUNDI @ GANGA BALAMUNDI MP	BISWAJIT RANJAN TRIPATHY	2100/2026
68	D-CRLA/513/2020 CRLA/513/2020	K.LACHHANNA MP	SUSHANTA KU. SAMANTARAY	2101/2026
69	D-CRLMC/16557/2026 CRLMC/1859/2026	ASHOK PRADHAN MP		2128/2026
70	D-CRLMC/24537/2026 CRLMC/ /	RAJU @ RAJESH KUMAR KAMPA MP	ASWINI KUMAR DASH	2129/2026
71	D-CRLMC/12976/2026 CRLMC/ /	HIGH BROW MARKET RESEARCH INVESTMENT KUMAR MP	MAHARANA	2130/2026
72	D-CRLMC/24546/2026 CRLMC/ /	SURYA @ SURJYA NARAYAN PATNAIK @ LAMPENDOR MP	ACHARI	2131/2026
73	D-CRLMC/24554/2026 CRLMC/ /	PRITAM SAHU MP	AMITAV TRIPATHY	2132/2026
74	D-CRLMC/24559/2026 CRLMC/ /	BINOD KUMAR RANA MP	AMITAV TRIPATHY	2133/2026
75	D-CRLMC/12939/2026 CRLMC/1611/2026	BORADI SEKHAR @ BODDI SEKAR @ SEKHAR MP	ANANDA GURU	2134/2026
76	D-CRLMC/24555/2026 CRLMC/ /	LOKANATH SURYANARAYAN MISHRA @ HOSANATH MISHRA MP	MISHRA	2135/2026
77	D-CRLMC/24555/2026 CRLMC/ /	LOKANATH SURYANARAYAN MISHRA @ HOSANATH MISHRA MP	MISHRA	2136/2026
78	D-CRLMC/24555/2026 CRLMC/ /	LOKANATH SURYANARAYAN MISHRA @ HOSANATH MISHRA MP	MISHRA	2137/2026
79	D-CRLMC/24597/2026 CRLMC/ /	PADMABATI NAYAK MP	SITAKANTA HOTA	2138/2026
80	D-CRLMC/24605/2026 CRLMC/ /	RABINDRA KUMAR SAHOO MP	KHAN MAHMOODUL HASAN NIAMATI	2139/2026
81	D-CRLMC/24611/2026 CRLMC/ /	SAIRO BANO MP	SANTOSH KUMAR SAMANTARAY	2140/2026
82	D-CRLMC/24618/2026 CRLMC/ /	RAKESH PATTANAYAK @ RAKA MP	BISWABHUSAN DAS	2141/2026
83	D-CRLMC/24620/2026 CRLMC/ /	SAMIR DAS MP	SOUMYA RANJAN MOHANTY	2142/2026
84	D-WA/37650/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2589/2026
85	D-WA/37650/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2590/2026
86	D-WA/37663/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2591/2026
87	D-WA/37663/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2592/2026
88	D-WA/37709/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,AGA	2593/2026
89	D-WA/37709/2026	STATE OF ODISHA	SASWAT DAS,AGA	

	WA/ /	MP		2594/2026
90	D-WA/37710/2026	STATE OF ODISHA	SASWAT DAS, AGA	
	WA/ /	MP		2595/2026
91	D-WA/37710/2026	STATE OF ODISHA	SASWAT DAS, AGA	
	WA/ /	MP		2596/2026
92	D-WA/36435/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/1115/2026	MP		2597/2026
93	D-WA/37711/2026	STATE OF ODISHA	SASWAT DAS,AGA	
	WA/ /	MP		2598/2026
94	D-WA/37711/2026	STATE OF ODISHA	SASWAT DAS,AGA	
	WA/ /	MP		2599/2026
95	D-WA/37712/2026	STATE OF ODISHA	SASWAT DAS,AGA	
	WA/ /	MP		2600/2026
96	D-WA/37712/2026	STATE OF ODISHA	SASWAT DAS,AGA	
	WA/ /	MP		2601/2026
97	D-WA/37714/2026	STATE OF ODISHA	SASWAT DAS,AGA	
	WA/ /	MP		2602/2026
98	D-WA/37714/2026	STATE OF ODISHA	SASWAT DAS,AGA	
	WA/ /	MP		2603/2026
99	D-WA/37715/2026	STATE OF ODISHA	GOVT OF ODISHA	
	WA/ /	MP		2604/2026
100	D-WA/37715/2026	STATE OF ODISHA	GOVT OF ODISHA	
	WA/ /	MP		2605/2026
101	D-WA/37743/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2606/2026
102	D-WA/37743/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2607/2026
103	D-WA/37744/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2608/2026
104	D-WA/37744/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2609/2026
105	D-WA/37812/2026	ODISHA GRAMYA BANK, BHUBANESWAR	KAILASH CHANDRA KANUNGO	
	WA/ /	MP		2610/2026
106	D-WA/37812/2026	ODISHA GRAMYA BANK, BHUBANESWAR	KAILASH CHANDRA KANUNGO	
	WA/ /	MP		2611/2026
107	D-WA/37823/2026	SANTILATA ROUT	SANTILATA ROUT	
	WA/ /	MP		2612/2026
108	D-WA/37823/2026	SANTILATA ROUT	SANTILATA ROUT	
	WA/ /	MP		2613/2026
109	D-WA/37813/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2614/2026
110	D-WA/37813/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2615/2026
111	D-WA/37814/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		2616/2026
112	D-WA/37814/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		2617/2026
113	D-WA/37814/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		2618/2026
114	D-WA/37818/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2619/2026
115	D-WA/37818/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2620/2026
116	D-WA/37843/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2621/2026
117	D-WA/37843/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2622/2026
118	D-WA/37845/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		2623/2026
119	D-WA/37845/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		2624/2026
120	D-WA/37847/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2625/2026

121	D-WA/37847/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2626/2026
122	D-WA/37884/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2627/2026
123	D-WA/37884/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2628/2026
124	D-WP(C)/37734/2026 WP(C)/ /	SELVEL ADVERTISING PRIVATE LIMITED MP	BIBHU PRASAD MOHANTY	15444/2026
125	D-WP(C)/15247/2026 WP(C)/12791/2026	ARUP PRASAD MOHANTY MP	BIBHUDHENDRA DASH	15445/2026
126	D-WP(C)/37736/2026 WP(C)/ /	BIGYAN MOHANTY MP	DEBIDUTTA MOHAPATRA	15446/2026
127	D-WP(C)/37739/2026 WP(C)/ /	RADHAMANI PANDA MP	BIPIN KUMAR NAYAK	15447/2026
128	D-WP(C)/37746/2026 WP(C)/25940/2026	MANOJ KUMAR DAKUA MP	ATUL TRIPATHY	15448/2026
129	D-WP(C)/37749/2026 WP(C)/ /	NAMITA JENA @ NAMITA SAHOO MP	RAMESH KUMAR SAHU	15449/2026
130	D-WP(C)/37750/2026 WP(C)/ /	RAJANIKANTA RAY MP	BISWABIHARI MOHANTY	15450/2026
131	D-WP(C)/37748/2026 WP(C)/25941/2026	PALLISHREE SELF HELP GROUP, SISKELARAJIV KUMAR MAHANTA MP		15451/2026
132	D-WP(C)/34614/2026 WP(C)/24898/2026	BASANT KUMAR ROUT MP	PRAFULLA KUMAR MOHAPATRA	15452/2026
133	D-WP(C)/2358/2025 WP(C)/2361/2025	GOVERNING BODY, BALASORE LAW COLLEGE, BALASORE MP		15453/2026
134	D-WP(C)/37751/2026 WP(C)/25944/2026	PURNIMA SELF HELP GROUP, GOPABANDHARAJIV KUMAR MAHANTA MP		15454/2026
135	D-WP(C)/26311/2026 WP(C)/19477/2026	PITAMBAR MAHANTA MP		15455/2026
136	D-WP(C)/26313/2026 WP(C)/19486/2026	RAMESH CHANDRA MAHANTA MP		15456/2026
137	D-WP(C)/29317/2026 WP(C)/20388/2026	PRADEEP DAS MP	BIRAJA PRASAD NANDA	15457/2026
138	D-WP(C)/24418/2026 WP(C)/17082/2026	SWARUPA NAYAK MP		15458/2026
139	D-WP(C)/7526/2026 WP(C)/7878/2026	MAA BARABHUJA TEMPLE MANAGING TRUST, KHANDAGIRI, KHORDHA MP		15459/2026
140	D-WP(C)/41084/2025 WP(C)/28436/2025	MAJULATA SINGH MP		15460/2026
141	D-WP(C)/41084/2025 WP(C)/28436/2025	MAJULATA SINGH MP		15461/2026
142	D-WP(C)/44062/2024 WP(C)/26108/2024	BINODA KUMAR MISHRA @ BINOD KUMAR MISHRA MP	TRIPATHI SHARI KHUNTIA	15462/2026
143	D-WP(C)/37778/2026 WP(C)/ /	M/S.PSR ELECON PVT.LTD., BHUBANESWAR MP	ABHABANI PRASAD MOHANTY	15463/2026
144	D-WP(C)/37768/2026 WP(C)/25945/2026	PUNJAB NATIONAL BANK, KHURDA MP	ANJAN KUMAR BISWAL	15464/2026
145	D-WP(C)/37780/2026 WP(C)/ /	ANITA RAO MP	REENA NAYAK	15465/2026
146	D-WP(C)/37779/2026 WP(C)/26011/2026	UDHABA CH. SAHOO MP	BHAKTISUDHA SAHOO	15466/2026
147	D-WP(C)/37785/2026 WP(C)/ /	LALITA BEHERA MP	SHASHI BHUSAN JENA	15467/2026
148	D-WP(C)/37771/2026 WP(C)/ /	M/S SRI SUBHAM MODERN RICE MILL, NABAHANPUR MP	ABHINAV DASH	15468/2026
149	D-WP(C)/37790/2026 WP(C)/26004/2026	MANJUSHA AGRAWALLA @ SINGHANIA MP	SOURAV SUMAN BHUYAN	15469/2026
150	D-WP(C)/33005/2022 WP(C)/33005/2022	VISHNU ASSOCIATES PVT. LTD., CUTTACK MP		15470/2026
151	D-WP(C)/37791/2026 WP(C)/ /	SAPAN BIHARI PATI MP	PRAVAT RANJAN SUTAR	15471/2026
152	D-WP(C)/37793/2026	MAA MUTYALUMMA WOMEN SELF HELP GROUP, KORAROUTRAY		

	WP(C)/25966/2026	MP		15472/2026
153	D-WP(C)/36641/2026	SITOSH KUMAR PANIGRAHI	PRASANTA KUMAR JOSHI	
	WP(C)/ /	MP		15473/2026
154	D-WP(C)/20409/2025	SRI CHAKRADHAR RANASINGH	AMITABH MISHRA	
	WP(C)/14690/2025	MP		15474/2026
155	D-WP(C)/37807/2026	KADAMBIN MANGARAJ	SAIBRATA RATH	
	WP(C)/26008/2026	MP		15475/2026
156	D-WP(C)/37803/2026	SANJIB KUMAR HOTA	AMBUJA KUMAR MOHANTY	
	WP(C)/ /	MP		15476/2026
157	D-WP(C)/6135/2023	SANTOSH KUMAR PAL		
	WP(C)/6135/2023	MP		15477/2026
158	D-WP(C)/37820/2026	KAILASH PATRA	DEVASHIS PANDA	
	WP(C)/ /	MP		15478/2026
159	D-WP(C)/37822/2026	M/S.GRAND BAZAR DEVELOPERS LLP, KAPPA	PRATIK DASH	
	WP(C)/ /	MP		15479/2026
160	D-WP(C)/28239/2026	JAYASHREE DALAI	CHAKRADHAR SINGH	
	WP(C)/19647/2026	MP		15480/2026
161	D-WP(C)/37824/2026	JUDHISTIRA BHOI	RABI NARAYAN MOHANTY	
	WP(C)/ /	MP		15481/2026
162	D-WP(C)/37827/2026	SUSHANTA KUMAR MALLICK	RABI NARAYAN MOHANTY	
	WP(C)/ /	MP		15482/2026
163	D-WP(C)/37829/2026	MANAS RANJAN SWAIN	OM SWARUP	
	WP(C)/ /	MP		15483/2026
164	D-WP(C)/37838/2026	UNION OF INDIA	AMIT KUMAR SAA, C.G.C	
	WP(C)/ /	MP		15486/2026
165	D-WP(C)/30221/2026	M/S INVESTIGATION AND SECURITY SERVICES (INDIA) PVT. LTD., HYDERABAD		
	WP(C)/22067/2026	MP		15487/2026
166	D-WP(C)/6993/2025	NAKULA CHANDRA DAS	DEEPAK KUMAR PANI	
	WP(C)/5976/2025	MP		15488/2026
167	D-WP(C)/10965/2018	RAMAHARI SAMARTHA	M/S.PITAMBAR ACHARYA	
	WP(C)/10965/2018	MP		15489/2026
168	D-WP(C)/34800/2026	DIPTI RANJAN MOHAPATRA	PRAFULLA KUMAR KAR	
	WP(C)/25327/2026	MP		15490/2026
169	D-WP(C)/26071/2026	PRADIPTA ROUT	NIRANJAN LENKA	
	WP(C)/17995/2026	MP		15491/2026
170	D-WP(C)/29055/2026	JAYANTA MOHANTY	DR. JITENDRA KUMAR LENKA	
	WP(C)/20453/2026	MP		15492/2026
171	D-WP(C)/28868/2024	KAMAL LOCHAN DAS		
	WP(C)/16672/2024	MP		15493/2026
172	D-WP(C)/37727/2026	M/S. L.N.CONSTRUCTION, RAYAGADA	SOUMYA JYOTI BISWAL	
	WP(C)/ /	MP		15494/2026
173	D-WP(C)/33585/2026	SMRUTIRANJAN SAHU	TARUN PATNAIK	
	WP(C)/23353/2026	MP		15495/2026
174	D-WP(C)/37854/2026	SRIKANTA JENA	SUKANTA KUMAR NAYAK	
	WP(C)/ /	MP		15496/2026
175	D-WP(C)/37857/2026	TARIA KAK	SAMARENDRA BAHADUR	
	WP(C)/ /	MP		15497/2026
176	D-WP(C)/37862/2026	KISHAN KUMAR MALIK	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		15498/2026
177	D-WP(C)/37865/2026	JOSHABANTA MEHER	AMIT PRASAD BOSE	
	WP(C)/ /	MP		15499/2026
178	D-WP(C)/37864/2026	SHAIBALINI DASH	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		15500/2026
179	D-WP(C)/33543/2026	UMESH CHANDRA PATRA	SIDDHARTH GOUTAM DAS	
	WP(C)/24534/2026	MP		15501/2026
180	D-WP(C)/37861/2026	UMESH CHANDRA DEHURI	DR. BINODA KUMAR MISHRA	
	WP(C)/ /	MP		15502/2026
181	D-WP(C)/37873/2026	DILLIP KUMAR DAS	PRATIK DASH	
	WP(C)/ /	MP		15503/2026
182	D-WP(C)/37874/2026	SAROJ KUMAR MISHRA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		15504/2026
183	D-WP(C)/5225/2026	SUSANTA KUMAR SAHOO	SUBHADUTTA ROUSTRAY	
	WP(C)/4394/2026	MP		15505/2026

184	D-WP(C)/32352/2026 WP(C)/23384/2026	AJIT KUMAR MOHARANA MP	SOURAV SUMAN BHUYAN	15506/2026
185	D-WP(C)/37872/2026 WP(C)/ /	DR. SHANTILATA JENA MP	ACHYUTANANDA PATTANAIAK	15507/2026
186	D-WP(C)/37881/2026 WP(C)/ /	KUNI NAYAK MP	BHARATI DASH	15508/2026
187	D-WP(C)/37882/2026 WP(C)/ /	PATRIPAL SERVICE COOPERATIVE SOCIETY MP	MAITIKESH KISHOR HUNTIA	15509/2026
188	D-WP(C)/37886/2026 WP(C)/ /	SUSHAMA BEHERA MP	NIRANJAN BISWAL	15510/2026
189	D-WP(C)/37889/2026 WP(C)/ /	SANGHAMITRA PADHAN MP	NIRANJAN BISWAL	15511/2026
190	D-WP(C)/37890/2026 WP(C)/ /	KAMINILATA SETHI MP	SANJAY KUMAR DAS	15512/2026
191	D-WP(C)/37893/2026 WP(C)/ /	GOBARDHAN KARMI MP	NIRANJAN BISWAL	15513/2026
192	D-WP(C)/37888/2026 WP(C)/ /	BAPUJI BEHERA MP	RAJESH KUMAR MAHAPATRA	15514/2026